

**DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
Date From 27.07.2022 TO 28.07.2022**

Scrutiny

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	12-10-2021	Interlocutory Application (I.B.C)	710102074832021	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL VS	Application under any other provisions- IBC	27-07-2022	IN LAST PAGE PAGINATION NOT DONE	ROHIT SEHGAL
2	12-10-2021	Interlocutory Application (I.B.C)	710102074932021	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS	Application under any other provisions- IBC	27-07-2022	ib not mention in main case soft copy please contact to registry	ROHIT SEHGAL
3	01-02-2022	Interlocutory Application (I.B.C)	710102009392022	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRA TECH P LTD VS M/S BETA INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	Stamp Paper Missing ,	RAJA
4	22-09-2020	Interlocutory Application (I.B.C)	710102090842020	COMPANY PETITION IB (IBC)/694(PB)2018	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Sec 60(5)	28-07-2022	please merge in one pdf please upload proper pdf memo party missed please contact to registry Reminder 3/5	SIDHARTH
5	18-04-2022	Company Appeal (IBC)	710102030392022	COMPANY PETITION IB (IBC)/1134(ND)2020	ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Sec 60(5)	27-07-2022	main case not link please contact to registry	Kumar Anurag
6	28-04-2022	Interlocutory Application (I.B.C)	710102033552022	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRA TECH P LTD VS LOGIX INFRASTRUCTURE PVT. LTD	Application under any other provisions- IBC	27-07-2022	ib not mention in main case and notary missing stamp and affidavit please contact to registry	RAJA
7	05-05-2022	Miscellaneous Application (IBC)	710102035412022	COMPANY PETITION IB (IBC)/817(PB)2018	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Rule 11 of NCLT, 2016	27-07-2022	case type wrong	Vipin Singh Raghav
8	20-05-2022	Interlocutory Application (I.B.C)	710102040292022	COMPANY PETITION IB (IBC)/876(ND)2020	ANJU VISHWAS DEOSKAR VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28-07-2022	Pg- 11,13,15,16,17,19,21 ,23,25, section not mention in application welfare missed	PRAMOD K SAH

9	19-05-2022	Interlocutory Application (I.B.C)	710102039882022	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN P DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX DEPARTMENT	Sec 54(1)	28-07-2022	Pg-43-53,68-113,122-309 not clear page need to upload clear copy &"vol ume wise index missed double pagination not allowed Pg-229, welfare ad court missed welfare 25, court fee 3 rps &"	Sumit
10	19-05-2022	Interlocutory Application (I.B.C)	710102040032022	COMPANY PETITION IB (IBC)/751(PB)2021	AVON INFRACON PRIVATE LIMITED VS SARE GURUGRAM PVT LTD	Sec 60(5)	28-07-2022	case type wrong please contact to registry	Shubham Jain
11	23-05-2022	Interlocutory Application (I.B.C)	710102040972022	COMPANY PETITION IB (IBC)/646(PB)2021	BHASIN INFOTECH AND INFRASTRUCTURE LIMITED VS COL GAUTAM MULLICK	Application under any other provisions- IBC,Sec 60(5)	28-07-2022	PAGE 56-87 incomplete page true copy sign missed	Vaish Associates
12	23-05-2022	Interlocutory Application (I.B.C)	710102040962022	COMPANY PETITION IB (IBC)/168(ND)2022	JABALPUR MSW PRIVATE LIMITED VS SKM CONTRACTOR AND SERVICES PRIVATELIMITED	Rule 11 of NCLT, 2016	28-07-2022	MAIN CASE WRONG MENTION IN PAGE NO 1	PETAL CHANDHOK
13	27-05-2022	Interlocutory Application (I.B.C)	710102042342022	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH VS M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	Incomplete Memo of Parties.	Richa
14	16-06-2022	Interlocutory Application (I.B.C)	710102048662022	COMPANY PETITION IB (IBC)/272(PB)2019	SUCCESSFUL RESOLUTION APPLICANT VS M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	Pg-13 on top wrong arrange case year wrong in pdf	NIKITA RAJPAL
15	19-06-2022	Interlocutory Application (I.B.C)	710102049322022	COMPANY PETITION IB (IBC)/254(PB)2017	COMMERCIAL TAX DEPARTMENT (U.P) VS GIAN CHAND NARANG	Rule 11 of NCLT, 2016	27-07-2022	memo party missed i index and in application	Yashashvi Virendra
16	19-06-2022	Company Appeal (IBC)	710102049242022	COMPANY PETITION IB (IBC)/254(PB)2017	COMMERCIAL TAX DEPARTMENT (U.P) VS GIAN CHAND NARANG	Sec 42	28-07-2022	&"Co unsel sign missed in Index, Vol 1, Vol 2 Index Counsel sign missed, Not Clear Page No. 1, Notary missed In stamp, after page no. 257, 278, 298, 330, 345, 361, Double pagination, page no. 363 missed,	Yashashvi Virendra
17	25-06-2022	Interlocutory Application (I.B.C)	710102050292022	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRTECH P LTD VS GIAN CHAND NARANG	Regulation 44(2), Liquidation process Regulation, 2016	28-07-2022	notary missing stamp paper and affidavit and merge into one pdf	RAJA

18	24-06-2022	Restoration Application (IBC)	710102050172022	COMPANY PETITION IB (IBC)/210(ND)2021	BANGALORE AIRPORT TERMINAL SERVICES PVT. LTD. VS GO AIRLINES (INDIA) LTD.	Rule 11 of NCLT, 2016	27-07-2022	proof service missing and section wrong please choose application any other provision (ibc) and sign missing in application page	Vivek A.Vashi
19	26-07-2022	Interlocutory Application (I.B.C)	710102060432022	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS GO AIRLINES (INDIA) LTD.	Application under any other provisions- IBC	27-07-2022	18-19 page missing and sign missing in annexure page	Elina Banerjee
20	26-07-2022	Company Appeal (IBC)	710102060452022		REGIONAL PROVIDENT FUND ORGANISATION VS KULDEEP SHARMA	Sec 42	28-07-2022	"Ma in case no. missed, Respondent Name Wrong, Synopsis and List of Events missed, Not Clear Page No. 6, 35, 36, 41, Page No. 7 to 11, missed, Page no. 17 sign and Stamp missed, All Annexure True copy and sign missed, proper upload the Documents "	Rajesh Kumar
21	30-06-2022	Interlocutory Application (I.B.C)	710102051182022	COMPANY PETITION IB (IBC)/728(ND)2018	ARUN KUMAR GOYAL VS KULDEEP SHARMA	Sec 54(1)	27-07-2022	please delete extra file	RISHABH TRIPATHI
22	04-07-2022	Interlocutory Application (I.B.C)	710102052242022	COMPANY PETITION IB (IBC)/294(ND)2022	PRIYA BISHNOI & ORS. VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	PROOF SERVICE	Swapnil Gupta
23	04-07-2022	Interlocutory Application (I.B.C)	710102052172022	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS RAKESH BHATNAGAR	Application under any other provisions- IBC	27-07-2022	section wrong according to pdf need to sign every pages on application please contact to registry	Akshaya Agarwal
24	04-07-2022	Interlocutory Application (I.B.C)	710102052272022	COMPANY PETITION IB (IBC)/294(ND)2022	PRIYA BISHNOI & ORS. VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	proof of service missed	Swapnil Gupta
25	05-07-2022	Miscellaneous Application(Companies Act)	710102052592022	COMPANY PETITION (COMPANIES ACT)/99(PB)2019	AMIT GUPTA VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Rule 11 of NCLT	27-07-2022	case type wrong affidavit back date	VIPUL
26	03-07-2022	Interlocutory Application (I.B.C)	710102051962022	COMPANY PETITION IB (IBC)/273(PB)2021	WEL INTERTRADE PRIVATE LIMITED (COC MEMBER) VS EMERGENT TRADERS PVT LTD	Rule 11 of NCLT, 2016	28-07-2022	section according your pdf in index and page no 1 please contact to registry	HARSHAL KUMAR

27	08-07-2022	Interlocutory Application (I.B.C)	710102053472022	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Application under any other provisions- IBC	27-07-2022	case type wrong and memo party missing	Vibhor
28	05-07-2022	Interlocutory Application (I.B.C)	710102052642022	COMPANY PETITION IB (IBC)/486(PB)2018	MR. ALOK KAUSHIK VS PIONEER FABRICATORS PRIVATE LTD	Sec 60(5)	27-07-2022	section wrong according your pdf	RAKESH KUMAR
29	09-07-2022	Interlocutory Application (I.B.C)	710102053712022	COMPANY PETITION IB (IBC)/717(ND)2019	KRISHNA LAL SALUJA & ORS. VS HARBANS SINGH & ORS.	Sec 60(5)	27-07-2022	PROPER SPA FROM THE APPLICANTS 1 TO 104	MILAN
30	14-07-2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS HARBANS SINGH & ORS.	Rule 11 of NCLT, 2016	28-07-2022	wrong file please file do as additional please contact to registry regarding you file	KULDEEP
31	26-07-2022	Interlocutory Application (I.B.C)	710102060512022	COMPANY PETITION IB (IBC)/3042(ND)2019	SHIRAZ ALI VS ANIL TAYAL	Sec 60(5)	28-07-2022	section not mention in index	Prachi Johri
32	25-07-2022	Interlocutory Application (I.B.C)	710102059752022	COMPANY PETITION IB (IBC)/1003(ND)2019	ANIL KUMAR GUPTA VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	27-07-2022	33-34,36 hindi page and sign missing in application page and court fee 1 missing and stamp paper missing	Sachin Mittal
33	26-07-2022	Interlocutory Application (I.B.C)	710102060502022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PVT. LTD. VS VISHNOO MITTAL AND ORS.	Sec 66(1)	27-07-2022	section wrong and 104,235-251,258-289,296-305 not clear page and true copy sign missing in annexure page	aditya gauri
34	15-07-2022	Interlocutory Application (I.B.C)	710102056472022	COMPANY PETITION IB (IBC)/3434(ND)2019	AVNEESH KUMAR SINGH VS RAKESH KUMAR JAIN & ORS.	Application under any other provisions- IBC	27-07-2022	246-260,271-280 not clear page	PRATEEK
35	14-07-2022	Interlocutory Application (I.B.C)	710102055282022	COMPANY PETITION IB (IBC)/1887(ND)2019	CORPORATION BANK(NOW UNION BANK OF INDIA) VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	27-07-2022	section wrong according your pdf memo party missed Pg-9,10,11 ,18 not clear	EKTA CHOUDHARY
36	15-07-2022	Interlocutory Application (I.B.C)	710102056582022	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	27-07-2022	IN MEMO OF PARTIES COUNCIL SIGNATURE MISSING	BHOOPESH GUPTA

37	18-07-2022	Interlocutory Application (I.B.C)	710102057542022	COMPANY PETITION IB (IBC)/128(PB)2017	ASHOK KUMAR JUNEJA VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	27-07-2022	18,20-22,24, not clear page please separately both report	Ashok Kumar Juneja
38	18-07-2022	Interlocutory Application (I.B.C)	710102057562022	COMPANY PETITION IB (IBC)/128(PB)2017	SRIGOPAL CHOUDHARY VS SREI EQUIPMENT FINANCE LTD	Sec 60(5)	28-07-2022	main case not mention with application MB mention in main case not allowed please delete extra vakalatnama	SKR & ASSOCIATES
39	19-07-2022	Interlocutory Application (I.B.C)	710102057782022	COMPANY PETITION IB (IBC)/759(PB)2018	RESHMA MITTAL VS SREI EQUIPMENT FINANCE LTD	Sec 12(2)	27-07-2022	memo party missing in index \\and pagination missed on memo party stamp party missed	CA. Reshma Mittal
40	20-07-2022	Interlocutory Application (I.B.C)	710102058332022	COMPANY PETITION IB (IBC)/1913(ND)2019	RAJ LUMBA VS NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	28-07-2022	proof service missing	Shivani Gera
41	25-07-2022	Interlocutory Application (I.B.C)	710102059792022	COMPANY PETITION IB (IBC)/569(ND)2019	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	sign missing application page and 8-9 not clear page and true copy sign missing in annexure page	RAJIV MALIK
42	19-07-2022	Interlocutory Application (I.B.C)	710102057682022	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW INNOVATIONS PVT. LTD.	Application under any other provisions- IBC	27-07-2022	please choose section 60(5) section wrong according page 7,	Rahul
43	22-07-2022	Miscellaneous Application (IBC)	710102059302022	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS MAYANK SETHI	Rule16(d),NCLT Rules,2016 IBC	27-07-2022	Case Type Wrong, Affidavit Name not Match With E-Stamp Paper, "Synopsis, Llist of Events, Vakalatnama missed, Affidavit mention in index, case type Wrong, "	Vidushi
44	22-07-2022	Miscellaneous Application (IBC)	710102059312022	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS SEEMA SETHI	Rule16(d),NCLT Rules,2016 IBC	27-07-2022	"Synopsis, Llist of Events, Vakalatnama missed, Affidavit mention in index, case type Wrong, "	Vidushi

45	22-07-2022	Company Appeal (IBC)	710102059102022	COMPANY PETITION IB (IBC)/190(PB)2017	REGIONAL PF COMMISSIONER NOIDA VS ERA INFRA ENGINEERING LIMITED	Sec 42	27-07-2022	main case not mention on heading, page:39- 40 not clear, exemption and condonation of delay are file separately , multiple document uploaded delete extra pdf, (upload only proof of service and petition) contact to registry, 24363846	SHIVANATH MAHANTA
46	25-07-2022	Interlocutory Application (I.B.C)	710102060072022	COMPANY PETITION IB (IBC)/570(ND)2021	ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Application under any other provisions- IBC	27-07-2022	section not mention in index soft copy and page 6 not mention in index	GAUTAM S BADANI
47	25-07-2022	Interlocutory Application (I.B.C)	710102060092022	COMPANY PETITION IB (IBC)/1095(ND)2019	M/S RAIN AUTOMOTIVE INDIA PVT. LTD. VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	27-07-2022	17 hindi page and 18-21 not clear page	Maya Gupta
48	25-07-2022	Interlocutory Application (I.B.C)	710102059982022	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED VS PYTHHOS TECHNOLOGY PRIVATE LIMITED	Sec 12(2)	27-07-2022	memo party missing and sign missing in application page and double page number after 28 page	Ruchir Batra
49	25-07-2022	Interlocutory Application (I.B.C)	710102059962022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 43(1) r/w Sec 44 (1)	27-07-2022	ib not mention in main case and 154- 156,158-160,162- 166,168-285,289, not clear page	AKASH
50	26-07-2022	Interlocutory Application (I.B.C)	710102060282022	COMPANY PETITION IB (IBC)/1211(PB)2019	SP TRADING COMPANY VS HIM STEEL PRIVATE LIMITED	Rule 11 of NCLT, 2016	27-07-2022	ib not mention in main case and memo party missing page 24,27- 33,49-49,51-52,59- 61,66-68,71- 77,79,108,110,112,1 16-119,124,130,133, not clear page and page number wrong after 159 index	VISHAL SHARMA

51	25-07-2022	Interlocutory Application (I.B.C)	710102059872022	COMPANY PETITION IB (IBC)/1395(PB)2019	AXIS BANK LTD. VS SVIIT SOFTWARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	27-07-2022	memo party missing and case type wrong and sign missing in application page and page 25 not clear and true copy missing in annexure page	Aditi Mittal
52	25-07-2022	Restoration Application (IBC)	710102059952022	COMPANY PETITION IB (IBC)/286(PB)2019	ANANYA INFRAVENTURES PRIVATE LIMITED VS TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27-07-2022	sign missing in application page memo party missing	MAYANK GOEL
53	26-07-2022	Interlocutory Application (I.B.C)	710102060172022	COMPANY PETITION IB (IBC)/17(ND)2019	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	27-07-2022	memo party missing	Kumar Mihir
54	25-07-2022	Interlocutory Application (I.B.C)	710102060062022	COMPANY PETITION IB (IBC)/879(ND)2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW INNOVATIONS PVT. LTD.	Application under any other provisions- IBC	27-07-2022	page 8-13,18-34, not clear page	Rahul
55	26-07-2022	Interlocutory Application (I.B.C)	710102060152022	COMPANY PETITION IB (IBC)/70(ND)2022	IBM INDIA PRIVATE LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	section wrong and memo party missing	Antony
56	26-07-2022	Company Application(Companies Act)	710102060112022	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	MONTREAUX RESORTS PVT. LTD. VS ASCOT HOTELS AND RESORTS PRIVATE LIMITED	Rule 11 of NCLT	27-07-2022	section wrong in soft copy	DEEPAK
57	25-07-2022	Interlocutory Application (I.B.C)	710102059942022	COMPANY PETITION IB (IBC)/1650(ND)2018	AKASH SHINGHAL VS MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 66(1)	27-07-2022	ib not mention in main case and section wrong please choose application any other provision (ib) and page 159-161,163-165,167-171,173-212,214-239,242,246-254,256-262,263-274,276-277,279-290,294 not clear page	AKASH
58	26-07-2022	Company Application(Companies Act)	710102060102022	COMPANY PETITION (COMPANIES ACT)/54(ND)2021	SONIA KHOSLA VS MONTREAUX RESORTS PVT. LTD.	Rule 11 of NCLT	27-07-2022	section wrong soft copy and 69 page not mention in index	DEEPAK

59	26-07-2022	Interlocutory Application (I.B.C)	710102060182022	COMPANY PETITION IB (IBC)/938(PB)2018	AJIT KUMAR VS RAJASTHAN STATE POLLUTION CONTROL BOARD & ORS.	Sec 60(5)	27-07-2022	60,62-65 not clear page and 1 court fee missing and true copy and sign missing in annexure page	Ajit Kumar
60	25-07-2022	Interlocutory Application (I.B.C)	710102060082022	COMPANY PETITION IB (IBC)/271(PB)2017	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	94-97,182-183,351-367,371-437,441-442, 445-451,469-474,491,495-497,518-520,not clear page and 443-444,452-460,489, hindi page	Gopal Lal Baser
61	26-07-2022	Interlocutory Application (I.B.C)	710102060132022	COMPANY PETITION IB (IBC)/1071(ND)2019	MR. ANKIT KISHORE SINHA VS WIANXX IMPEX PRIVATE LIMITED	Sec 30	27-07-2022	132,134, hindi page and page 136,238-272,468-480, not clear page and true copy sign missing annexure page	Sahil
62	26-07-2022	Interlocutory Application (I.B.C)	710102060232022	COMPANY PETITION IB (IBC)/2354(ND)2019	DINESH KUMAR GUPTA VS JARVIS INFRATECH PVT.LTD.	Regulation 44(2), Liquidation process Regulation, 2016	27-07-2022	memo party missing and page number 1-3 not mention in index	GOVIND
63	26-07-2022	Interlocutory Application (I.B.C)	710102060362022	COMPANY PETITION IB (IBC)/3353(ND)2019	MS. MINNI KATARIYA VS JARVIS INFRATECH PVT.LTD.	Sec. 12A	27-07-2022	25,29 not clear page	Mani Gupta
64	22-07-2022	Interlocutory Application (I.B.C)	710102059372022	COMPANY PETITION IB (IBC)/718(ND)2020	GOLDEN WHEAT AND ALLIED MILLS PRIVATE LIMITED VS BRIGHTSTAR RESTAURANTS PRIVATE LTD.	Rule 11 of NCLT, 2016	27-07-2022	Memo Party Missing in index and in application need to sign every pages	Abhimanyu Arun Walia
65	16-07-2022	Interlocutory Application (I.B.C)	710102056932022	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHIS NANDA VS BRIGHTSTAR RESTAURANTS PRIVATE LTD.	Application under any other provisions- IBC	27-07-2022	page number after 34 page	Debashis Nanda
66	25-07-2022	Interlocutory Application (I.B.C)	710102059932022	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS BRIGHTSTAR RESTAURANTS PRIVATE LTD.	Sec 60(5)	27-07-2022	page 21 not clear and true copy missing in annexure page and page number missing after 22 page in index and vakalatnama missing	Ashu Kansal
67	25-07-2022	Interlocutory Application (I.B.C)	710102059782022	COMPANY PETITION IB (IBC)/134(ND)2021	BANK OF INDIA VS ANIL KUMAR SINGHAL	Application under any other provisions- IBC	27-07-2022	memo party missing	Brijesh Kumar Tamber
68	27-07-2022	Miscellaneous Application(Companies Act)	710102060682022	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	28-07-2022	memo party missing and due payment other section 242(2)	RAJAN CHAUDHARY

69	26-07-2022	Company Application(Companies Act)	710102060482022	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	MOHIT GOYAL VS MAHAMAYA EXPORT PVT LTD	Rule 11 of NCLT	27-07-2022	memo party missing and section not mention in index soft copy and section wrong technical and 25 welfare missing in vakalatnama	RAGHAVENDRA MOHAN BAJAJ
70	26-07-2022	Interlocutory Application (I.B.C)	710102060472022	COMPANY PETITION IB (IBC)/401(ND)2017	DHARAMSILA DEVI VS AKASH SHINGHAL	Sec 60(5)	27-07-2022	wrong page numbering in index and sign missing in application page and affidavit back date and notary missing in stamp paper and true copy sign missing in annexure page and 25 welfare and court fee 3 missing in vakaltanama	ravi ranjan
71	27-07-2022	Interlocutory Application (I.B.C)	710102060822022	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS AKASH SHINGHAL	Application under any other provisions- IBC	28-07-2022	ib not mention in main case soft copy	ROHIT SEHGAL
72	27-07-2022	Interlocutory Application (I.B.C)	710102060722022	COMPANY PETITION IB (IBC)/432(ND)2022	RAKESH KUMAR JAIN INSOLVENCY PROFESSIONAL VS LH ASIAN TRADE FINANCE FUND LIMITED	Sec 60(5)	28-07-2022	page number missing after 27 page	RAKESH
73	26-07-2022	Interlocutory Application (I.B.C)	710102060402022	COMPANY PETITION IB (IBC)/578(ND)2021	DALMIA POLYMERS LLP VS TECHNO AUTO COMPONENTS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	27-07-2022	memo party missing	Umesh
74	26-07-2022	Interlocutory Application (I.B.C)	710102060322022	COMPANY PETITION IB (IBC)/15(PB)2017	CLUTCH AUTO LIMITED VS MS. PREMA LATWAL PROPRIETOR OF M/S SOLVICS SECUIRITY	Sec 60(5)	27-07-2022	31, not clear page and memo party missing	Diwan
75	27-07-2022	Interlocutory Application (I.B.C)	710102060732022	COMPANY PETITION IB (IBC)/376(ND)2020	KAPIL DEV TANEJA VS MS. PREMA LATWAL PROPRIETOR OF M/S SOLVICS SECUIRITY	Application under any other provisions- IBC	28-07-2022	true copy missing in annexure page	MITAL AND MITAL
76	27-07-2022	Interlocutory Application (I.B.C)	710102060842022		EMPLOYEES PROVIDENT FUND ORGANISATION VS MR. VIVEK RAHEJA RP	Sec 60(5)	28-07-2022	main case not link and 59 not clear page and sign missing in application page and true copy and sign missing in annexure page and page number missing after 82	BRAJA BANDHU PRADHAN

77	27-07-2022	Interlocutory Application (I.B.C)	710102060812022	COMPANY PETITION IB (IBC)/555(PB)2021	SEQUEL BUILDCON PVT. LTD. VS NEERAV BHATNAGAR	Rule 11 of NCLT, 2016	28-07-2022	Page 97,99,100 to 114 ,160 to 163, 805 to 828,897,1110 to 1140,1208 to 1222, please upload clear pdf	Ashish Aggarwal
78	27-07-2022	Restoration Application (IBC)	710102060862022	INTERLOCUTORY APPLICATION (I.B.C)/2826(PB)2022	DUSHYANT BADAL VS NEERAV BHATNAGAR	Rule 11 of NCLT, 2016	28-07-2022	due payment other section 48(2) and main case not link	Pranav
79	27-07-2022	Interlocutory Application (I.B.C)	710102060832022	COMPANY PETITION IB (IBC)/421(ND)2019	SATYA PRAKASH VS NEERAV BHATNAGAR	Regulation 44(2), Liquidation process Regulation, 2016	28-07-2022	page 13 not clear	SATYA
80	27-07-2022	Interlocutory Application (I.B.C)	710102060602022	COMPANY PETITION IB (IBC)/1053(PB)2020	LEADING HOTELS LTD VS LEADING HOTELS LTD	Sec 60(5)	28-07-2022	court fee 1 rs missing	Madhur Dhingra
81	27-07-2022	Interlocutory Application (I.B.C)	710102060622022	COMPANY PETITION IB (IBC)/1018(ND)2020	MUKESH KUMAR JAIN VS C.NET COMMUNICATIONS (INDIA) PRIVATE LIMITED	Sec 60(5)	28-07-2022	52-62,66,70,73-84,87,92-95,97-102,103-121, not clear page	MUKESH KUMAR JAIN
82	27-07-2022	Interlocutory Application (I.B.C)	710102060652022	COMPANY PETITION IB (IBC)/1053(PB)2020	SAPAN MOHAN GARG VS LEADING HOTELS LTD	Sec 60(5)	28-07-2022	wrong file	Madhur Dhingra
83	27-07-2022	Interlocutory Application (I.B.C)	710102060612022	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS LEADING HOTELS LTD	Application under any other provisions- IBC	28-07-2022	14-15 not clear page and page number not mention after 6 page in index	Bhavana Duhoon
84	27-07-2022	Interlocutory Application (I.B.C)	710102060802022	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS LEADING HOTELS LTD	Application under any other provisions- IBC	28-07-2022	17-18 not clear page	IRP SUNIL KUMAR AGRA
85	27-07-2022	Interlocutory Application (I.B.C)	710102060872022	COMPANY PETITION IB (IBC)/953(ND)2020	NITISH KUMAR CHUGH VS LEADING HOTELS LTD	Sec. 12A	28-07-2022	31 not clear page	Nitish Kumar
86	27-07-2022	Interlocutory Application (I.B.C)	710102060752022	COMPANY PETITION IB (IBC)/252(ND)2019	ATUL KUMAR KANSAL VS SANDEEP SOOD	Rule 11 of NCLT, 2016	28-07-2022	main case wrong	Atul Kumar Kansal
87	28-07-2022	Interlocutory Application (I.B.C)	710102060982022	COMPANY PETITION IB (IBC)/682(PB)2021	CHANDRA MANI AND NAND LAL GUGLANI VS ANAND INFOEDGE PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	memo party missing and 11-15 not clear page and true copy and sign missing in annexure page	Gaurav
88	28-07-2022	Interlocutory Application (I.B.C)	710102060972022	COMPANY PETITION IB (IBC)/682(PB)2021	NARENDRA KUMAR RAI AND KUMAR GAUTAM VS ANAND INFOEDGE PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	memo party missing and page 20 not clear page and true copy and sign missing in annexure page	Gaurav
89	28-07-2022	Interlocutory Application (I.B.C)	710102060962022	COMPANY PETITION IB (IBC)/682(PB)2021	AJA Y KHAJURIA VS ANAND INFOEDGE PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	memo party missing and 11-13 not clear page and true copy and sign missing in annexure page	Gaurav

90	28-07-2022	Interlocutory Application (I.B.C)	710102060952022	COMPANY PETITION IB (IBC)/682(PB)2021	DAVINDER SINGH SODHI VS MIST AVENUE PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	memo party missing and true copy and sign missing in annexure page and complete true copy	Gaurav
91	02-04-2022	Company Petition IB (IBC)	710102025572022		PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS BHUPESH STEEL PVT. LTD.	IBC under Sec 7	27-07-2022	"Not Clear Page No.90, 144, 146, 156, 175, 225, 347, 388, 472, 473, 497, Synopsis missed, Page No. 317 to 321, 506 Double pagination	PALLAV
92	03-05-2022	Company Petition IB (IBC)	710102034782022		STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	IBC under Sec 7	27-07-2022	Page no. 16, 20, 29, 161 to 201, 251, 367, Double numbering, Page no. 60 to 160, 174 to 186, true copy and sign missed, Not Clear page no. 162 to 173, 231, 233, 234, 239, 241, 245, 252, 253, 259, 278, 279, 280 to 283, 286 to 288, 291, 294 to 297, 302, 304, 305, 307, 309, 311 to 316, 328, 337, 339, 469, 470, 476, 478, 480, 481 to 496, 558, 562, 560, 563, 565, 567, 569 to 571, After page no. 575 page no. not mention. Wrongly	MITAL AND MITAL
93	05-05-2022	Company Petition IB (IBC)	710102035572022		AZURE ENTERTAINMENT PRIVATE LIMITED VS SUPER CASSETTES INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Incomplete Documents, Contact to Registry	Rizwan Siddiquee
94	20-06-2022	Company Petition IB (IBC)	710102049362022		M/S DESHWAL WASTE MANAGEMENT PVT. LTD. VS M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	27-07-2022	payment issue	Devang Gautam
95	02-07-2022	Company Petition IB (IBC)	710102051872022		M/S ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT. LTD	IBC Under Sec 9	27-07-2022	demand notice reply/compliance affidavit 9(3)b missed, contact to registry	AMIT KUMAR SRIVASTAVA
96	03-07-2022	Company Appeal(Companies Act)	710102052002022		M/S ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT. LTD	Sec 252 (1)	27-07-2022	Master index missed in 1st volume, remove index after pg no 197 and make it continue	SHUBHICA AGRAWAL

97	05-07-2022	Company Appeal(Companies Act)	710102052682022		M/S ACUBE INDIA CONSULTANTS VS AIMTREX TECHNOLOGIES PVT. LTD	Sec 252 (1) - By Government Body	27-07-2022	Wrong section select	SUNNY DAHIYA
98	08-07-2022	Company Petition IB (IBC)	710102053662022		TUF METALLURGICAL PRIVATE LIMITED VS GOKUL AGRAWAL	Section 95(1)	27-07-2022	(affidavit back dated) only	Vaibhav
99	09-07-2022	Company Petition IB (IBC)	710102053862022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTIO N PRIVATE LIMITED	IBC under Sec 7	27-07-2022	&quot;Page No. 84, 86, 179, 182, 435, 437, 439, 443, 494, 498, English Translation, Not Clear Page No. 225, 226, 229, 230, 234, 235, &quot;	Vidhisha Haritwal
100	09-07-2022	Company Petition IB (IBC)	710102053852022		EDELWEISS ASSET RECONSTRUCTION COMPANYLIMITED VS GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	27-07-2022	page:119 not clear, page 428, 432, 434, 436, 172, 175, 488 English translation, etc	Vidhisha Haritwal
101	08-07-2022	Company Petition IB (IBC)	710102053672022		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGRAWAL	Section 95(1)	27-07-2022	wrong pagination, and (affidavit back dated) etc	Vaibhav
102	13-07-2022	Company Petition IB (IBC)	710102054642022		STAR CAPITAL MANAGEMENT LIMITED VS GAUTAM AGRAWAL	IBC Section 59	27-07-2022	25rs advocate welfare and 3rs court fee missed on vakalatnama only	ASHISH
103	13-07-2022	Company Petition IB (IBC)	710102054632022		VISTRA ITCL (INDIA) LIMITED VS MAYANK SETHI	Section 95(1)	27-07-2022	WELFARE MISSING	Prashant Kumar
104	14-07-2022	Company Petition IB (IBC)	710102055392022		VISTRA ITCL (INDIA) LIMITED VS CHANDER MOHAN SETHI	Section 95(1)	27-07-2022	25rs advocate welfare and 3rs court fee on vakalatnama only,	Prashant Kumar
105	16-07-2022	Contempt Petition (IBC)	710102057132022		PUNEET KAKHUJA VS CHANDER MOHAN SETHI	Any other provision - Govt body	27-07-2022	case type wrong and wrong section (need to file IA) contact to registry	HARSHAL KUMAR
106	18-07-2022	Company Petition IB (IBC)	710102057592022		COMTRACK TRADELINK LLP VS K R FINMARK PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Date not mention, page- 109,only	Shivam
107	08-07-2022	Company Petition IB (IBC)	710102053652022		TUF METALLURGICAL PRIVATE LIMITED VS GAURAV AGRAWAL	Section 95(1)	27-07-2022	(affidavit back dated) only	Vaibhav
108	19-07-2022	Company Petition IB (IBC)	710102057862022		INDIAN BANK VS RAKESH JOLLY	Section 95(1)	27-07-2022	pages :91A, 116, not clear,	Amod

109	21-07-2022	Company Petition IB (IBC)	710102058802022		MAAN ALUMINIUM LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	27-07-2022	wrong section and case type wrong (need to file ia) contact to registry	NARENDRA M SHARMA
110	23-07-2022	Company Petition IB (IBC)	710102059472022		SANDHAR ECCO GREEN ENERGY PRIVATE LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	IBC Section 59	27-07-2022	Page No. 78, 242, Blank page, Vol 1, 2 missed, Page No. 245 to 247 Proper upload, Page No. 248 missed,	SHASHANK
111	25-07-2022	Contempt Petition (IBC)	710102059922022		ENKAY (INDIA) RUBBER COMPANY PRIVATE LIMITED VS SUMERU PROCESSORS PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	Need to IA	RAJIV MALIK
112	26-07-2022	CA(A) Merger and Amalgamation(Companies Act)	710102060342022		AMAN TEXTILE PRIVATE LIMITED VS SUMERU PROCESSORS PRIVATE LIMITED	Sub-section (I) of section 230	27-07-2022	Pgs not clear 102 to 105, 252 to 259,262 to 267,270,271 to 273,pgs cut 226 to 228,268	KAMNA SINGH
113	25-07-2022	Company Appeal(Companies Act)	710102060032022		AMAN TEXTILE PRIVATE LIMITED VS SUMERU PROCESSORS PRIVATE LIMITED	Sec 252 (3)	27-07-2022	MoA missed, 2nd volume index missed, pgs 189 repeated, pgs not clear 204 to 207,pg no 235 missed, mention type pg no on typed copy	KARAN
114	24-07-2022	Company Petition IB (IBC)	710102059732022		M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	"Not Clear Page No.95, 135, 137, Page No. 234, 235, 250, 255, 257, 258, 259, 260, 263, 274, 281, 289, 303, 305, 306, Cut the right side, After page no. 311 page no. not mention, Vakaltnama 1rs Court fee missed, "	GAURAV
115	26-07-2022	Company Petition (Companies Act)	710102060382022		HEMA ENGIENEERING INDUSTRIES GROUP EMPLOYEES UNION HARYANA AITUC VS HEMA ENGIENEERING INDUSTRIES PVT LTD	Rule 11 of NCLT	28-07-2022	Wrong section select,mentioned hindi pg no on english typed copy,pgs in hindi 164 to 189,MoA """ AoA and company master data missed of respondent	VISHAL SHARMA

116	25-07-2022	CA(A) Merger and Amalgamation(Companies Act)	710102059842022		IBH PRINT AND BIND PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES PVT LTD	Sec. 230-232, Sec 234	27-07-2022	Pgs not clear 71,72,130,131, company master data missed	MANOJ
117	26-07-2022	Company Petition (Companies Act)	710102060372022		ERICH UTSCH AG VS SAYA UTSCH TECHNOLOGIES PRIVATE LIMITED	Sec 272 of the Companies Act , 2013	27-07-2022	Synopsis/list of dates &&& events missed,no sign in every pages of petition,e stamp missed with supporting affidavit and notarize it,MoA &&& AoA missed of respondent	MANOJ
118	25-07-2022	Contempt Petition(Companies Act)	710102059812022		MAHESH EDIBLE OIL INDUSTRIES LIMITED VS BRAJ MOHAN RATHORE	Sec 425	27-07-2022	Pg no 39 hindi	Rajeev K Goel
119	23-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102059592022		TRANS VALVES (INDIA) PRIVATE LIMITED VS BRAJ MOHAN RATHORE	Sec. 230-232 - Second Motion	28-07-2022	Link with main case no.,synopsis missed,no sign in every pages of petition,vakaltnama missed	Chander Kant
120	27-07-2022	Company Petition IB (IBC)	710102060632022		SARDA PIPES AND FITTINGS PRIVATE LIMITED VS SFS FIRE & SECURITY PRIVATE LIMITED	IBC Under Sec 9	28-07-2022	true copy sign missed on every pages of annexures, notrial not allowed, special adhesive or e-stamp pages with same dated of affidavit, etc	Ravinder Kumar
121	28-07-2022	Intervention Petition (IBC)	710102060942022		ADITYA BIRLA FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Sec 60(5)	28-07-2022	&"ma in case no. missed, Incomplete Document, Page No. 194 Double Pagination, &"	akash chatterjee
122	28-07-2022	Intervention Petition (IBC)	710102060922022		ADITYA BIRLA FINANCE LTD VS SEQUEL BUILDCON PRIVATE LIMITED	Sec 60(5)	28-07-2022	&"se ction 65 mention the read with in index, After Page No. 194 Double Pagination, &"	Krishan Kumar

123	28-07-2022	Company Petition (Companies Act)	710102061042022		TARUN BHARAL VS ZUCHE PHARMACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-07-2022	Pgs not clear 177,179,180,182,185 ,187,231,300,303,32 3,338 to 339,370,371,374,381 to 385,406 to 408 pgs missed 190 to 195,505, vakaltnama not clear, MoA &&&&&& AoA missed	Sonam Sharma
124	27-07-2022		710102000000000		PEARL APPAREL FASHIONS LIMITED Vs.	IBC Section 59	27-07-2022	Wrong document filed, please attach order	
125	06-07-2022		710102000000000		FACISOL INFOTECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	06-07-2022	Wrong document filed, please attach order	
126	21-07-2022		710102000000000		JBM CADMIUM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	21-07-2022	Wrong document filed, please attach order	
127	27-07-2022		710102000000000		JBM CADMIUM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	27-07-2022	Wrong document filed, please attach order	
128	27-07-2022		710102000000000		JBM CADMIUM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	27-07-2022	Wrong document filed, please attach order	
129	21-07-2022		710102000000000		KSA RAMPART PRIVATE LIMITED Vs.	IBC Section 59	21-07-2022	Page Numbers missing in Index	
130	21-07-2022		710102000000000		INDO JAPAN AIR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	21-07-2022	Page Numbers missing in Index	
131	27-07-2022		710102000000000		MG AND CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Section 59	27-07-2022	Wrong document filed, please attach order	
132	19-07-2022		710102000000000		RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	19-07-2022	Wrong document filed, please attach order	
133	25-07-2022		710102000000000		CHARTOLA INTRADE PRIVATE LIMITED Vs.	IBC Section 59	25-07-2022	Wrong document filed, please attach order	
134	21-07-2022		710102000000000		CHARTOLA INTRADE PRIVATE LIMITED Vs.	IBC Section 59	21-07-2022	Page Numbers missing in Index	
135	21-07-2022		710102000000000		VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD Vs.	IBC Section 59	21-07-2022	Page Numbers missing in Index	
136	23-12-2021		710102000000000		ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	23-12-2021	Index missing	

137	28-06-2022		710102000000000		ARUNESH KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	28-06-2022	Wrong document filed, please attach order	
138	22-07-2022		710102000000000		MEHRA BANDHU CREATIONS PRIVATE LIMITED Vs.	IBC Section 59	22-07-2022	Wrong document filed, please attach order	
139	09-07-2022		710102000000000		ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	09-07-2022	Need to File in IA	
140	11-07-2022		710102000000000		ARJIT AGRO PVT LTD Vs.	Sec. 230-232 - Second Motion	11-07-2022	Index missing	
141	19-07-2022		710102000000000		QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	19-07-2022	Index missing	
142	06-07-2022		710102000000000		SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	06-07-2022	Index missing	
143	21-07-2022		710102000000000		Y AND R BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	21-07-2022	Page Numbers missing in Index	
144	04-07-2022		710102000000000		HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	04-07-2022	Wrong document filed, please attach order	
145	26-07-2022		710102000000000		NIRJARA ENTERPRISE LIMITED Vs.	Sec. 230-232 - Second Motion	26-07-2022	Page 16 according to PDF in Hindi	
146	26-07-2022		710102000000000		NIRJARA ENTERPRISE LIMITED Vs.	Sec. 230-232 - Second Motion	26-07-2022	Wrong document filed, please attach order	
147	06-07-2022		710102000000000		EXPERIENCE PROJECTS PRIVATE LIMITED Vs.	Application under any other provisions ,Sec. 230-232 - Second Motion	06-07-2022	Document Corrupted,please upload the proper File	
148	06-07-2022		710102000000000		ELGIN ROAD SERVICES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	06-07-2022	Index missing	
149	09-06-2022		710102000000000		EICHER POLARIS PRIVATE LIMITED Vs.	IBC Section 59	09-06-2022	Page Numbers msising in Index, E-stamp msising	
150	15-07-2022		710102000000000		S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED	IBC Under Sec 9	15-07-2022	Need to File in IA	

151	15-07-2022		710102000000000		S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED	IBC Under Sec 9	15-07-2022	Need to File in IA	
152	25-03-2022		710102000000000		ASSOCIATED CONTAINER TERMINALS LIMITED Vs.	Sec. 230-232 - Second Motion	25-03-2022	Document Corrupted, please upload the proper File	
153	21-07-2022		710102000000000		QUANTA POWER SOLUTIONS INDIA PRIVATE LIMITED Vs.	IBC Section 59	21-07-2022	Page Numbers missing in Index	
154	08-06-2022		710102000000000		CELESTE MERCHANDISE LIMITED Vs. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	08-06-2022	Page 9 according to PDF in Hindi	
155	08-06-2022		710102000000000		CELESTE MERCHANDISE LIMITED Vs. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	08-06-2022	Wrong document filed, please attach order	
156	09-06-2022		710102000000000		RAS LIFE SCIENCES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	09-06-2022	Wrong document filed, please attach order	
157	22-07-2022		0710102108912020/6	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	22-07-2022	Sign missing in Pages 1 to 18 according to PDF	
158	26-07-2022		0710102052872022/1	INTERLOCUTORY APPLICATION (I.B.C)/3259(PB)2022	VIJAY KISHORE SAXENA Vs. STAN AUTOS PRIVATE LIMITED	Sec 12(2)	26-07-2022	Need to File in IA	
159	26-07-2022		0710102064732021/1	COMPANY APPLICATION (COMPANIES ACT)/415(PB)2021	AMANDA DESIREE BROWN Vs. SIDHARTH CHAUHAN	Rule 11 of NCLT	26-07-2022	Sign missing in Pages 1 to 52 according to PDF, True Copy sign missing in Pages 57 to 73 according to PDF	
160	26-07-2022		0710102077362021/2	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR Vs. VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	
161	26-07-2022		0710102090932021/5	INTERLOCUTORY APPLICATION (I.B.C)/5784(PB)2021	ALKA AGGARWAL Vs. PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-07-2022	Fifteen rupees Welfare Fee stamp missing in Vakalatnama	
162	26-07-2022		0710102096462019/17	COMPANY PETITION IB (IBC)/1510(ND)2019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Proof of service not mentioned in Index	

163	26-07-2022		0710102096462019/18	COMPANY PETITION IB (IBC)/1510(ND)2019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Proof of service not mentioned in Index	
164	26-07-2022		0710102096462019/20	COMPANY PETITION IB (IBC)/1510(ND)2019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Proof of service not mentioned in Index	
165	26-07-2022		0710102096462019/21	COMPANY PETITION IB (IBC)/1510(ND)2019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Proof of service not mentioned in Index	
166	26-07-2022		0710102097562020/6	COMPANY APPEAL(COMPANIE S ACT)/453(ND)2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	26-07-2022	Index missing	
167	26-07-2022		0710102114592020/10	COMPANY PETITION IB (IBC)/1117(ND)2020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Need to File in IA	
168	26-07-2022		0710102118692020/8	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	26-07-2022	Need to File in IA	
169	26-07-2022		0710102166652019/10	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	26-07-2022	Index missing	
170	26-07-2022		0710120004072018/141	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Index missing	
171	26-07-2022		0710120012212018/19	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	26-07-2022	True Copy sign missing in Pages 42 to 62,64 to 74,76 to 81 according to PDF	
172	27-07-2022		0710102044772022/1	INTERLOCUTORY APPLICATION (I.B.C)/2733(ND)2022	M/S FORTE POINT INDIA PVT. LTD. Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27-07-2022	Sign msising in Pages 1 to 25 according to PDF	
173	21-07-2022		710102000000000	CENTRAL BANK OF INDIA Vs. RS INGOT AND BILLET PRIVATE LIMITED	IBC under Sec 7	Order	21-07-2022	Index missing	
174	25-07-2022		710102000000000	ISKCON INFOTECH PRIVATE LIMITED Vs. CENTRAL BANK OF INDIA	IBC Section 59	Order	25-07-2022	Wrong document filed, please attache order	
175	25-07-2022		710102000000000	PJ ENERGY PRIVATE LIMITED Vs.	IBC Section 59	Order	25-07-2022	Wrong document filed, please attache order	

176	25-07-2022		710102000000000	NEXTER SYSTEMS INDIA PRIVATE LIMITED Vs.	IBC Section 59	Order	25-07-2022	Wrong document filed, please attache order	
177	06-07-2022		710102000000000	FACISOL INFOTECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	06-07-2022	Page 24 according to PDF in Hindi	
178	06-07-2022		710102000000000	FACISOL INFOTECH PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	06-07-2022	Page 24 according to PDF in Hindi	
179	25-07-2022		710102000000000	NBCC ENGINEERING & CONSULTANCY LIMITED Vs.	IBC Section 59	Order	25-07-2022	Wrong document filed, please attache order	
180	25-07-2022		710102000000000	PAMBA ENGINEERING AND CONSTRUCTION COMPANY PRIVATE LIMITED Vs.	IBC Section 59	Order	25-07-2022	Wrong document filed, please attache order	
181	23-03-2022		710102000000000	APIS INDIA LIMITED Vs.	Sec. 230-232 - Second Motion	Order	23-03-2022	Index missing	
182	21-07-2022		710102000000000	SIPAL ENGINEERING PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	IBC Section 59	Report	21-07-2022	Page Numbers missing in Index	
183	22-07-2022		710102000000000	SUNGROW AGENCIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	22-07-2022	Notary missing in E-stamp	
184	22-07-2022		710102000000000	SUNGROW AGENCIES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	22-07-2022	Index missing	
185	21-07-2022		710102000000000	JBM CADMIUM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	21-07-2022	Page 8 according to PDF in Hindi	
186	21-07-2022		710102000000000	JBM CADMIUM PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	21-07-2022	Page 8 according to PDF in Hindi	
187	25-07-2022		710102000000000	SHUBHAM CRESEC PRIVATE LIMITED Vs.	Sec 252 (3)	Order	25-07-2022	Wrong document filed, please attache order	
188	25-07-2022		710102000000000	KSA RAMPART PRIVATE LIMITED Vs.	IBC Section 59	Order	25-07-2022	Wrong document filed, please attache order	
189	21-07-2022		710102000000000	KSA RAMPART PRIVATE LIMITED Vs.	IBC Section 59	Report	21-07-2022	Page Numbers missing in Index	
190	06-06-2022		710102000000000	RELIGARE COMTRADE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	06-06-2022	Page 13 according to PDF in Hindi	
191	26-07-2022		0710102000162022/7	COMPANY PETITION IB (IBC)/14(PB)2022	HDFC BANK LIMITED Vs. BINA JAIN	Section 95(1)	26-07-2022	Stamp Paper is Missing.	
192	26-07-2022		0710102000172022/7	COMPANY PETITION IB (IBC)/13(PB)2022	HDFC BANK LIMITED Vs. SHACHI JAIN	Section 95(1)	26-07-2022	Stamp Paper is Missing.	
193	26-07-2022		0710102000182022/7	COMPANY PETITION IB (IBC)/15(PB)2022	HDFC BANK LIMITED Vs. SHIVI JAIN	Section 95(1)	26-07-2022	Stamp Paper is Missing.	


194	26-07-2022		0710102002732020/34	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	26-07-2022	Rotate the Page no; 50-55 and the Court Fees is missing in Vakalatnama.	
195	26-07-2022		0710102012262022/2	INTERLOCUTORY APPLICATION (I.B.C)/770(ND)2022	MOHINDER KHATURIA & ORS Vs. IREO PRIVATE LIMITED	Sec 60(5)	26-07-2022	Index is Missing.	
196	26-07-2022		0710102013222022/5	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED Vs. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	26-07-2022	Index is Missing.	
197	26-07-2022		0710102020222021/2	COMPANY PETITION IB (IBC)/237(PB)2021	MITTAL LUMBER PRIVATE LIMITED Vs.	IBC Under Sec 10	26-07-2022	Proof of Service is Missing.	
198	26-07-2022		0710102020282021/10	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/38(ND)2021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.	Sec. 230-232, Sec 234	26-07-2022	Proof of Service is Missing.	
199	26-07-2022		0710102020282022/1	COMPANY PETITION IB (IBC)/474(ND)2022	PRISM JOHNSON LIMITED Vs. DOOSAN POWER SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Proof of service is Missing.	
200	26-07-2022		0710102023542019/8	COMPANY PETITION IB (IBC)/686(ND)2019	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	IBC under Sec 7	26-07-2022	Page Number is missing on Index.	
201	26-07-2022		0710102027432021/14	COMPANY PETITION IB (IBC)/239(ND)2021	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED	IBC under Sec 7	26-07-2022	Index is Missing.	
202	26-07-2022		0710102027522022/2	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED Vs. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	26-07-2022	Page No is missing on Index, True Copy Sign are Missing and Incomplete Documents.	
203	26-07-2022		0710102032212021/2	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KGAJ LIMITED Vs. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	26-07-2022	Index is Missing and incomplete documents.	
204	26-07-2022		0710102036792021/15	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA	Sec 60(5)	26-07-2022	Rs.3 Court Fees is Missing on Vakalatnama.	
205	27-07-2022		0710102000422021/3	COMPANY PETITION IB (IBC)/58(ND)2021	INDIABULLS HOUSING FINANCE LIMITED Vs. MOHIT SINGH	Section 95(1)	27-07-2022	Incomplete Documents only Proof of Service Show	
206	27-07-2022		0710102004952022/3	INTERLOCUTORY APPLICATION (I.B.C)/558(ND)2022	P K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN	Sec 60(5)	27-07-2022	Page No. 15 Not Clear	

207	27-07-2022		0710102005412021/15	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	27-07-2022	E-Stamp Paper Missing	
208	27-07-2022		0710102005412021/16	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	27-07-2022	25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	
209	27-07-2022		0710102005752022/6	COMPANY PETITION IB (IBC)/155(ND)2022	NITIKA CHOUDHARY & ANR Vs. MOTHERS PRIDE EDUCATION INSTITUTIONPRIVAT E LIMITED	IBC under Sec 7	27-07-2022	Incomplete Documents	
210	27-07-2022		0710102009432022/2	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY Vs. ARAB YOGA FOUNDATION	Sec. 241(1),Sec. 242(4)	27-07-2022	E-Stamp Paper Missing	
211	27-07-2022		0710102009802022/3	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	27-07-2022	Advocate Sign Missing in Vakalatnama	
212	27-07-2022		0710102009802022/5	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	27-07-2022	After Page No. 271 to 283 Need to English Translate Copy Hand Writing Not Allowed and Page No. 271 to 283 Double Pagination Page No. 315 - 321 355- 361 468, 471 Page Not Clear 510-513 Need to English Translate Copy	
213	27-07-2022		0710102015832021/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2021	NISARG VAGHELA AND HET VAGHELA Vs. NIHO CONSTRUCTION	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-07-2022	Annexure Should be One Merge PDF and Page No. 85, 87 Not Clear	
214	27-07-2022		0710102018022022/1	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED Vs. EICHER MOTORS LIMITED	IBC Under Sec 9	27-07-2022	Need to be IA	
215	27-07-2022		0710102018022022/2	COMPANY PETITION IB (IBC)/272(ND)2022	DHL SUPPLY CHAIN INDIA PRIVATE LIMITED Vs. EICHER MOTORS LIMITED	IBC Under Sec 9	27-07-2022	Incomplete Documents Only Proof of Service Show	
216	27-07-2022		0710102020282021/9	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/38(ND)2021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.	Sec. 230-232, Sec 234	27-07-2022	True Copy Sign Missing in Annexure	

217	27-07-2022		0710102024432022/3	INTERLOCUTORY APPLICATION (I.B.C)/1642(ND)2022	SURINDER CHAWLA Vs. HSIDC	Application under any other provisions- IBC	27-07-2022	Page No. 38-39 51, 52 . 55, 64 , 67 84 Need to English Translate copy Page No. 77 Page Not Clear Page No. 79, 81 Wrong Arrange Page Volume Wise Index Missing and Page No 158 to 262 True Copy Sign Missing 25 Rs. Welfare Fund Fees Missing and 3 Rs. Court Fess Missing in Vakalatnama	
218	27-07-2022		0710102034072022/2	COMPANY PETITION (COMPANIES ACT)/89(ND)2022	AJAY JAIN Vs. SHRI VARDHMAN VANASPATI LIMITED	Sec. 241(1),Sec. 242(4)	27-07-2022	Index Missing	
219	27-07-2022		0710102034352022/5	COMPANY PETITION (COMPANIES ACT)/77(ND)2022	AMIT YADAV Vs. APRICUS HILLS PRIVATE LIMITED	Sec. 241(1),Sec. 241(1),Sec. 242(4)	27-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	
220	27-07-2022		0710102037412022/2	COMPANY PETITION IB (IBC)/484(PB)2022	SBM BANK (INDIA) LIMITED Vs. MISSION HOLDINGS PRIVATE LIMITED	IBC under Sec 7	27-07-2022	E- Stamp Paper Missing 25 Rs. Welfare Fund Fess Not Clear	
221	27-07-2022		0710102037492022/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2022	SPAN FASHIONS LIMITED Vs. V K G ASSOCIATIES THROUGH JASWINDER SHARMA	Sec. 230-232 - Second Motion	27-07-2022	Need to be Filed in Report	
222	27-07-2022		0710102037662022/2	COMPANY APPLICATION(COMPANIES ACT)/200(ND)2022	M/S. MONETA AUTO PVT. LTD. Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	27-07-2022	Page No. 54-57, 59-61, 64, 75-78, 80-85, 96-100, 101-106, 117-120, 122-127, 139-144, 156-162 True Copy Sign Missing	
223	27-07-2022		0710102039472022/1	COMPANY PETITION IB (IBC)/453(ND)2022	JPM INDUSTRIES LIMITED Vs. ORKUS PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	E-Stamp paper Missing	
224	27-07-2022		0710102040282022/13	COMPANY PETITION (COMPANIES ACT)/84(ND)2022	TRACK INFOLINE PRIVATE LIMITED Vs. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-07-2022	1 Rs. Court Fess Missing in Vakalatnama	
225	27-07-2022		0710102042242021/2	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD	Sec 60(5)	27-07-2022	Page No. 19-31 Not Clear 1 Rs. Court Fees Missing in Vakalatnama	

226	27-07-2022		0710102043832022/1	COMPANY PETITION IB (IBC)/529(ND)2022	KAY IRON WORKS (YAMUNANAGAR) PRIVATELIMITED Vs. GHANARAM INFRAENGINEERS PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
227	27-07-2022		0710102056032021/1	RESTORATION APPLICATION (IBC)/26(ND)2021	ARSH SAHITYA PRACHAR TRUST Vs. M/S. VSR INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	27-07-2022	Page No. 12- 44 True Copy Sign Missing and Applicant Sign Missing	
228	27-07-2022		0710102056532021/2	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/99(ND)2021	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-07-2022	Need to be IA	
229	27-07-2022		0710102064732021/1	COMPANY APPLICATION(COMP ANIES ACT)/415(PB)2021	AMANDA DESIREE BROWN Vs. SIDHARTH CHAUHAN	Rule 11 of NCLT	27-07-2022	Applicant Sign Missing True Copy Sign Missing	
230	27-07-2022		0710102064732021/2	COMPANY APPLICATION(COMP ANIES ACT)/415(PB)2021	AMANDA DESIREE BROWN Vs. SIDHARTH CHAUHAN	Rule 11 of NCLT	27-07-2022	Applicant Sign Missing and Page No. 33 to 40 True Copy Sign Missing	
231	27-07-2022		0710102071892021/6	COMPANY PETITION IB (IBC)/595(ND)2021	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	27-07-2022	Need to be IA	
232	27-07-2022		0710102073662020/4	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-07-2022	Need to Applicant Sign Every Pages	
233	27-07-2022		0710102085062021/3	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	27-07-2022	Page No. 618, 620, 641, 643, 645, 651, 658, 660, 662, 664, 666, 668, 670, 672, 674, 676, 678, 739, 751, 766, 774, 776, 782, 839, 841, 896 Pages Cut Please Properly Scan Copy and Page No. 780 Not Clear	
234	27-07-2022		0710102088322021/4	COMPANY PETITION IB (IBC)/27(ND)2022	VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED Vs. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	27-07-2022	E-Stamp Paper Missing	
235	27-07-2022		0710102091322021/5	INTERLOCUTORY APPLICATION (I.B.C)/5807(ND)2021	AMIT DEMBLA Vs. NAVNEET KUMAR GUPTA (RESOLUTION PROFESSIONAL)	Sec 60(5)	27-07-2022	True Copy Sign Missing in All Judgement	

236	27-07-2022		0710102095522021/7	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED Vs. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	27-07-2022	Need to Applicant Sign Every Pages and Page No. 10-20 True Copy Sign Missing	
237	27-07-2022		0710102111662020/2	INTERLOCUTORY APPLICATION (I.B.C)/5302(ND)2020	SAJEVE BHUSHAN DEORA Vs. STANDARD CHARTERED BANK	Application under any other provisions- IBC	27-07-2022	10 Rs. Welfare Fund Fess Missing in Vakalatnama and Page No. 137-144, 166-167 Page Not clear	
238	27-07-2022		0710102158912019/14	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)	27-07-2022	1 Rs. Court Fess Missing in Vakalatnama	
239	27-07-2022		0710102118692020/9	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	27-07-2022	Stamp Paper and True Copy Sign are Missing.	
240	27-07-2022		0710102158392019/12	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED Vs. ALCOBEX METALS LIMITED	IBC under Sec 7	27-07-2022	Order, Stamp Paper and Proof Of Service is Missing.	
241	27-07-2022		0710102158392019/13	COMPANY PETITION IB (IBC)/125(PB)2020	NEW ERA ADVISORS PRIVATE LIMITED Vs. ALCOBEX METALS LIMITED	IBC under Sec 7	27-07-2022	Stamp Paper and Proof Of Service is Missing.	
242	27-07-2022		0710102158912019/14	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)	27-07-2022	Documents Not Showing.	
243	27-07-2022		0710120004492018/50	COMPANY PETITION IB (IBC)/967(PB)2018	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	27-07-2022	Please Rotate the Page no:03- 45,133,148.	
244	27-07-2022		0710200401142016/4	COMPANY PETITION (COMPANIES ACT)/46(ND)2016	SH PRABHADIT SINGH BATRA Vs. M/S ARRENA OVERSEAS PRIVATE LIMITED	Application under any other provisions	27-07-2022	Seperate the File in Sequence.	
245	27-07-2022		0710200401152016/3	COMPANY PETITION (COMPANIES ACT)/47(ND)2016	SH PRABHADIT SINGH BATRA Vs. M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Application under any other provisions	27-07-2022	Separate the File in Sequence.	
246	27-07-2022		0710200401152016/4	COMPANY PETITION (COMPANIES ACT)/47(ND)2016	SH PRABHADIT SINGH BATRA Vs. M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Application under any other provisions	27-07-2022	Separate the File in Sequence.	


 DALIP LAMBA
 ASSISTANT REGISTRAR
 NATIONAL COMPANY LAW TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI.
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 011-24361890

